

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 3rd September, 2020

No.HCM/R-5/2019-Estt.(II)Pt./ *12318* It is hereby informed that the Written Examination of Manipur Judicial Service Grade – I Recruitment Examination, 2020 which were scheduled on 2nd and 3rd August, 2020 and postponed Vide Notification No. HCM/R-6/2019-Estt./10945 dated 3rd July, 2020 is rescheduled to be held on **19-09-2020 and 20-09-2020** at the Examination Hall, Manipur Public Service Commission.

Schedules for the Examination are as follows:

Sl. No.	Subject	Date	Time
1.	General Awareness and English	19-09-2020 (Saturday)	09:30 A.M. to 12:30 P.M.
2.	Law Paper – I	19-09-2020 (Saturday)	01:30 P.M. to 04:30 P.M.
3.	Law Paper - II	20-09-2020 (Sunday)	09:30 A.M. to 12:30 P.M.

All the Candidates should follow the Guidelines to prevent the spread of COVID-19 issued by the State Government and the instructions given by the High Court of Manipur inside the Examination Hall and its premises.

Sd/-
(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No.HCM/R-5/2019-Estt.(II)Pt./ *12318-25* *Imphal, the 3rd September, 2020*

Copy to:-

1. The Director of Information & Public Relations, Govt. of Manipur – *for the favour of wide publicity.*
2. The Director, Doordarshan Kendra Imphal – *for the favour of inclusion in the news items.*
3. All Jt. Registrars, High Court of Manipur.
4. All Deputy Registrars, High Court of Manipur.
5. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of Manipur – *for kind information to His Lordship.*
6. The Private Secretary to Hon'ble Mr Justice L.S. Jamir, Judge, High Court of Manipur – *for kind information to His Lordship.*
7. The Private Secretary to Hon'ble Mr Justice Kh. Nobin Singh, Judge, High Court of Manipur – *for kind information to His Lordship.*

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8. The Private Secretary to Hon'ble Mr Justice M.V. Muralidaran, Judge, High Court of Manipur – *for kind information to His Lordship.*
9. The Private Secretary to Hon'ble Mr Justice A. Bimol Singh, Judge, High Court of Manipur – *for kind information to His Lordship.*
10. The Private Secretary to the Registrar General, High Court of Manipur.
11. The Private Secretary to the Registrar (Judl.), High Court of Manipur.
12. The News Editor, AIR, Imphal – *for the favour of inclusion in the news items.*
13. The News Editor ISTV/Impact TV, Imphal – *for the favour of inclusion in the news items.*
14. The Editor i) Poknapham (Manipuri Edition) ii) The Sangai Express (English Edition)
iii) Huiyen Lanpao (Manipuri Edition) iv) Imphal Free Press (English Edition)
iv) Sanaleibak (Manipuri Edition)
- with a request to publish the Notification for 1 (one) day and submit bills in triplicate.
- ✓ 15. The System Analyst, High Court of Manipur.
- He is requested to upload the same to the Official Website of the High Court of Manipur.
16. Concerned File/Guard File/Notice Board.

*A. Ganeshran Sharma
2/9/2020*

**REGISTRAR GENERAL
HIGH COURT OF MANIPUR**